

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR K BABU

Petition(s) for Special Leave to Appeal (Cr1.) No(s).
2562-2563/2018

STATE OF U.P.

Petitioner(s)

VERSUS

JASVEER SINGH & ANR.

Respondent(s)

(IA No.25564/2018-CONDONATION OF DELAY IN FILING and IA
No.25567/2018-EXEMPTION FROM FILING O.T.)

Date : 31-10-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Ajay Kr. Pandey, Adv.
Mr. Aviral Saxena, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite last opportunity, fresh steps alongwith complete addresses of respondent Nos.1 and 2 in SLP(Cr1.) No.2562/2018 and sole respondent in SLP(Cr1.) No.2563/2018 have not been taken/furnished.

Registry to process the matters for listing before the Hon'ble Judge in Chambers for appropriate orders.

K BABU
Registrar